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**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 3rd Jan 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial) &  
Shri. Veera Brahma Rao Arekapudi, Member(Technical)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/11/KOB/19  
SECTION : 241-242  
NAME OF THE PETITIONER(S) : A.K. MANSOOR  
NAME OF THE RESPONDENT(S) : CHANNEL FOODS PVT LTD

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature
A.M. Sridharan	Advocate	9940012635	sm2fms@ gmail.com	

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature
S.P. MURAK K. SIVAN	Advocate	9640412630	SPmurak@ gmail.com	
	R.L.R.			

RAMALINGAM. VA

COUNSEL  
FOR

R2, R3 & R5 96000  
24740

Office Notes

3rd Jan 2020

Order

TCP/11/KOB/19

Learned counsel for the petitioner and respondents are present.  
Since the connected matter TCP/8/KOB/2019 is adjourned, this  
matter is also to be posted along with that case on 17.3.2020.

Sd/-

**Veera Brahma Rao Arekapudi**  
**Member (Technical)**

Sd/-

**Ashok Kumar Borah**  
**Member (Judicial)**

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